



Sports & Youth Services Department Government of Odisha

SYS-CSS-CSSP-0022-2020-6277, Bhubaneswar, dated 5.10.2020



ADVERTISEMENT INVITING APPLICATIONS FROM PAST CHAMPIONS OF STATE, NATIONAL & INTERNATIONAL LEVEL SPORTS COMPETITIONS & ORGANISATIONS PROMOTING SPORTS FOR SETTING UP KHELO INDIA DISTRICT CENTRES

Sports & Youth Services Department, Government of Odisha invites applications from Past-Champion Athletes who have represented the State/ Nation and Organisations which have been promoting sports for at least 5 years to set up Khelo India District Centres across Odisha by availing Financial Grant and Support provided by Sports Authority of India under Ministry of Youth Affairs and Sports, Govt. of India.



With a vision to develop grass root sports, the Khelo India District Centres will provide scientific and qualitative training & coaching in different sports discipline to young talent of the state who can bring laurels for the state and the nation.

Last date for submission of complete application by e-mail : kipmu.odisha@gmail.com is 20th October 2020. Application form and detailed guidelines for implementation and regulation of Khelo India

Centres can be obtained at <https://department.sportsodisha.gov.in>.

Sd/-
Director, Sports &
Additional Secretary





କ୍ରୀଡ଼ା ଓ ଯୁବ ସେବା ବିଭାଗ, ଓଡ଼ିଶା ସରକାର

SYS-CSS-CSSP-୦୦୨୨-୨୦୨୦-୬୨୭୭,

ଭୁବନେଶ୍ୱର, ତାରିଖ-୫.୧୦.୨୦୨୦



ଖେଲୋ ଇଣ୍ଡିଆ ଜିଲ୍ଲା କେନ୍ଦ୍ର ସ୍ତରୀୟ ନିମନ୍ତେ ରାଜ୍ୟ, ରାଷ୍ଟ୍ରୀୟ ଓ ଆନ୍ତର୍ଜାତିକ ସ୍ତରର କ୍ରୀଡ଼ା ପ୍ରତିଯୋଗିତାର ବିଜେତା ଓ କ୍ରୀଡ଼ା ସଂଗଠନ ମାନଙ୍କଠାରୁ ଦରଖାସ୍ତ ଆହ୍ୱାନ ନିମନ୍ତେ ବିଜ୍ଞାପନ

କ୍ରୀଡ଼ା ଓ ଯୁବ ସେବା ବିଭାଗ, ଓଡ଼ିଶା ସରକାର, ବିଗତ ଦିନ ମାନଙ୍କରେ ରାଜ୍ୟ, ରାଷ୍ଟ୍ରୀୟ ଓ ଆନ୍ତର୍ଜାତିକ ସ୍ତରୀୟ କ୍ରୀଡ଼ାରେ ବିଜେତା ଖେଳାଳି/ କ୍ରୀଡ଼ାର ପ୍ରୋତ୍ସାହନ ନିମନ୍ତେ ସର୍ବନିମ୍ନ ବିଗତ ପାଞ୍ଚ ବର୍ଷ ଧରି କ୍ରୀଡ଼ା କ୍ଷେତ୍ରରେ କାର୍ଯ୍ୟରତ ସଂଗଠନ ମାନଙ୍କ ଠାରୁ ଭାରତୀୟ କ୍ରୀଡ଼ା ପ୍ରାଧିକରଣ (Sports Authority of India, Ministry of Youth Affairs and

Sports) ଆର୍ଥିକ ସହାୟତା ଓ ସହଯୋଗ ମାଧ୍ୟମରେ ଖେଲୋ ଇଣ୍ଡିଆ ଜିଲ୍ଲା କେନ୍ଦ୍ର ସ୍ତରୀୟ କରିବା ପାଇଁ ଦରଖାସ୍ତ ଆହ୍ୱାନ କରୁଅଛନ୍ତି ।



ରାଜ୍ୟରେ ତୃଣମୂଳ ସ୍ତରରେ କ୍ରୀଡ଼ାର ବିକାଶରେ ପ୍ରସ୍ତାବିତ ଖେଲୋ ଇଣ୍ଡିଆ ଜିଲ୍ଲା କେନ୍ଦ୍ର ବିଭିନ୍ନ କ୍ରୀଡ଼ାଶୃଙ୍ଖଳାରେ ବିଜ୍ଞାନ ସମ୍ମତ ଉଚ୍ଚଗୁଣାତ୍ମକ ପ୍ରଶିକ୍ଷଣ ପ୍ରଦାନ କରିବା ସହିତ ଯୁବ ଖେଳାଳି ମାନଙ୍କ ପ୍ରତିଭା ବିକାଶ କରିବ ଓ ଆଗାମୀ ଦିନମାନଙ୍କରେ ଓଡ଼ିଶା ପାଇଁ ବିଜେତା ସୃଷ୍ଟି କରିବ । ୨୦.୧୦.୨୦୨୦ ତାରିଖ ସୁଦ୍ଧା ଇ-ମେଲ kipmu.odisha@gmail.com ମାଧ୍ୟମରେ ପୂର୍ଣ୍ଣାଙ୍ଗ ଦରଖାସ୍ତ ଆହ୍ୱାନ କରାଯାଉଅଛି । ଫର୍ମ ଓ ସବିଶେଷ ମାର୍ଗଦର୍ଶିକା ବିଭାଗୀୟ ୱେବସାଇଟ

<https://department.sportsodisha.gov.in> ରୁ ଡାଉନଲୋଡ କରାଯାଇପାରିବ ।

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ନିର୍ଦ୍ଦେଶକ, କ୍ରୀଡ଼ା ଓ ଅତିରିକ୍ତ ଶାସନ ସଚିବ



ODISHA
INDIA'S BEST KEPT SECRET.



Implementation Guidelines for Khelo India Centres (KIC's)

Dated: 29-06-2020

This document details the broad guidelines of onboarding Sports training Centres run by Past Champion Athletes / Organisations aimed at spreading culture of sports.

Khelo India Centres (Small level) –Guidelines

1. Preface

State Level Khelo India Centre (SLKIC) is one of the 12 verticals under the revised Khelo India – National Programme for Development of Sports Scheme which envisages establishment of State Level Khelo India Centers (SLKICs) across the country to maximize the utilization of Sports infrastructure. SLKICs will be implemented at mega, medium and small level to ensure better utilization of sport infrastructure throughout the country.

In order to augment the utilisation of existing sports infrastructure available at schools/ organisations / eligible agencies at the block/district level, it is proposed to have small Khelo India Centres to strengthen the sports ecosystem at the grassroots level. A low-cost, effective sports training mechanism has been worked out wherein "Past Champion Athletes" would become coaches and mentors for youngsters, run the sports training centre in an autonomous manner and earn their livelihood. Initial and annual support will be provided to willing past champions for running sports training / coaching under the Khelo India Scheme.

2. Objective

The "Khelo India Centres" component is aimed at

- a. providing sports training/coaching to willing children
- b. providing sustainable source of livelihood outside the Government set-up to past champion athletes.

The component will have three approaches to implementation –

- a. Conversion of existing 90 SAI Extension Centres into Khelo India Centres
- b. Support to past champion athletes for running their own training centres
- c. Support to organisations promoting sports for at least 5 years

3. Eligibility:

3.1. Eligible Proponents:

a. Existing SAI Extension Centres

- i. Existing SAI Extension Centres would be given an option of getting converted into Khelo India Centres and avail its benefits.
- ii. Those existing extension centres which agree to convert to Khelo India Centre will be funded from Khelo India scheme.



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- iii. Extension centres which are not converting to KIC's will continue to be funded as per existing norms from SAI Block Grant
 - iv. Sports disciplines and number of disciplines will continue on as is basis for extension centres converting to KIC
 - v. Till the time States take over administration of KICs, existing centres may continue to be administered by respective Regional Centres.

b. Past champion athletes

- i. A new Khelo India Centre could be opened by a past champion athlete fulfilling the criteria mentioned in the eligibility criteria (Annexure – II), under the condition that the athlete would be a full-time staff at the centre providing coaching herself/himself to enrolled trainees.
- ii. Past champion athletes will be eligible to avail financial assistance for only one sport discipline to which the past champion Athlete belongs to. However, for the UTs of J&K, Ladakh, and Andaman & Nicobar Islands, coaches with NIS certification could also be considered eligible.

c. Organisations

- i. Organisations which have been promoting sports for at least 5 years would be eligible to apply for support under the component. Government entities or organizations operating in UTs of J&K, Ladakh, Daman & Diu, Andaman & Nicobar Islands, Lakshadweep and North Eastern states, may be exempted from the pre-qualification of sports promotion for at least 5 years.
- ii. Each selected organisation receiving support under the component must hire services of past champion athletes on full time basis. Financial assistance will be provided for a maximum of 03 sports disciplines.

3.2. Eligible Sports Disciplines

Coaching/training in only 14 sports disciplines identified for Summer Olympics 2024, football and Indigenous games would be eligible.

3.3. Minimum number of trainees

To be eligible for grant, the Khelo India Centre would be required to have a minimum of 30 regular trainees in any given sport discipline, as that of the past champion athlete.

3.4. Sports field/Facilities

The Khelo India Centre proponent would have to arrange suitable sports field/facilities for imparting coaching to trainees. Such sports fields/ facilities could be

owned by the proponent or arranged by an arrangement with the central / State Government or its entities, local bodies, clubs, educational institution, etc.

4. Financial Assistance

4.1. For existing extension centres converting to KIC:

Recurring annual grant of INR 5.00 lakhs for each sport discipline for remuneration to past champion athlete (As coach)/, support staff, purchase of sports equipment, sports kit, consumables, competition/event participation etc. Maximum remuneration permitted per champion Athlete would be INR. 3 lakhs per year.

4.2. For New Khelo India Centres:

a. One-time initial grant of INR 5.00 lakhs per discipline will be provided for preparation/upgradation of sports fields, purchase of sports equipment, sports kits, etc.

b. Recurring annual grant of INR 5.00 lakhs for each sport discipline up to a maximum of 03 sports disciplines (Support will be provided for training in only the 14 Identified Sports for Excellence in Olympics (ISEO), football and Indigenous sports) for remuneration to coach/past champion athlete, support staff, purchase of sports equipment, sports kit, consumables, competition/event participation etc. Maximum remuneration permitted per past champion athlete would be INR. 3 lakhs per year.

4.3. Information of trainees with Aadhar Card numbers and educational institution would have to be submitted for claiming the second instalment of the grant in the first year, and thereafter, for all instalments from second year onwards.

5. Implementation

5.1. Implementing Agencies

The component will be implemented through State/UT sports authority/ Department / any other suitable agency as notified by the State/UT Government (hereinafter referred to as State Govt.) which will enter into a Memorandum of Understanding (MoU) with the eligible proponent. MoU document will be shared by SAI.

5.2. Selection Process (new KICs)

i. Selection of grantee will be at the discretion of State Govt. which will call for applications from districts through respective District Collector. The State Govt.

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will forward 2-3 shortlisted proposals (in notified disciplines) from each district to SAI Regional Centre for further action. In view of special circumstances, Regional Directors of Sports Authority of India may also directly forward suitable proposal to the SAI HO.

ii. The Project Appraisal Committee (PAC) will shortlist the proposals and recommend KICs to be opened to the apex committee, viz., Departmental Project Approval Committee (DPAC) for approval.

iii. Over a period of 04 years, it is planned to establish 1,000 new KICs. Maximum of two centres per district will be selected. However, in the first phase, 100 KICs are planned to be notified with 01 KIC in each district.

5.3. General Conditions

- a. **MoU:** The agreement/MOU will be entered between State Govt. and the proponent.
- b. **Ratio of Athletes:** Each centre must strive to have equal ratio of male and female trainees.
- c. **National Sports Repository System:** It will be mandatory for each past champion athlete / organisation to register themselves as a coach on the National Sports Repository System (NSRS) portal of SAI @ <https://nsrs.kheloindia.gov.in> to become eligible to apply for support under the component. All athletes training at their centre will also be required to register on this portal.
- d. **Freedom to levy fee** - The financial assistance (grant) to the KIC would not bar its proponent from charging reasonable fees from trainees or obtain financial assistance from other sources, for providing quality coaching/training, procuring sports equipment, kits, developing sports fields, and participating in sports events, etc.
- e. **Branding** - Each Khelo India Centre must have proper *branding* at their training venue as per the branding guidelines. The guidelines will be published by SAI and provided to each grantee.

6. **Management**

Each selected centre will be designated as Khelo India Centre. The management of each Khelo India Centre will be done by respective Past champion Athlete / Organisation; SAI will provide the necessary technical expertise and supervision mechanism and State Govt. is expected to provide assistance on these lines from their end and devise a suitable monitoring and supervision mechanism.

6.1 Scheme Period

- i. The Khelo India Centre sub-scheme would be run for a period of 4 years coinciding with the Olympics cycle and coterminous with Khelo India scheme.
- ii. Each Khelo India Centre would be sanctioned for a period of 04 years. It is expected that within 4 years, the past champion athlete / Organisation would be able to earn enough experience and recognition as a sports coach to sustain his/her centre without recurring grant from the Government.

7. Talent Identification

Identification of talent pool will be done by respective past champion Athlete / Organisation. However; the necessary tools & protocols will be provided by SAI.

8. Talent Development

Talent development for the attainment of high levels of performance in sports should be done by respective past champion Athlete / Organisation. Wherever required, SAI will assist the KIC with technical expertise (NSRS, test protocols, High Performance Managers, etc.) to further augment performance management system at such centres.

9. Release of Grant

- a. The grant shall be released through PFMS to the State Govt. by SAI for onward remission to the proponent as per financial norms.
- b. Based on the sanction order the first instalment of the grant shall be released by SAI.
- c. Information of trainees with Aadhar card numbers and educational institution would have to be submitted for claiming second instalment of grant in first years and thereafter, for all instalments from second year onward

10. Settlement (UC)

- i. Each Past champion Athlete / Organisation shall produce a Utilisation Certificate (UC) and relevant documents as demanded by the respective State Govt. at the time of request for subsequent instalments. The financial grant will be released by SAI to the State Govt. through PFMS and UC settlement done by the State Govt. as per GFR norms. For settlement of UC, the maximum remuneration permitted per past champion athlete would be INR 3 lakhs per year.



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- ii. Orders for subsequent grants and in subsequent years shall be issued by SAI on the basis of submission and acceptance of previously due Utilisation Certificates.

II. Monitoring Mechanism

- i. RD, SAI shall arrange for the inspection of each Khelo India Centre twice in a year. The inspection may be carried out by the RD or through nominated subordinates, Sports Federations, District Sports Officers, retired well-known athletes, or persons passionate about sports and available locally on honorarium basis or any other suitable mechanism.
- ii. Each centre shall have the following aspects monitored at regular intervals –
- a. Number of trainees engaged in regular training through biometric tracking of attendance data
 - b. Regularity of training conducted at the centre monitored real-time through CCTV cameras streaming feed to office of respective RD, SAI.
 - c. Performance data of each trainee uploaded on NSRS.
 - d. Participation of trainees in competitions/events and achievements therein
 - e. Feedback from trainees and/or their parents
- iii. DG, SAI may sanction requisite administrative expenses for evaluation of the proposals by site visit, inspection and/or evaluation of the Khelo India Centres.
- iv. The overall clauses and implementation of the scheme will be evaluated after a year.
- iii. **Outcome:** Requisite tracking system / Key Result Areas (KRAs) will be devised by SAI to monitor progression of trainees from KICs:
- a. Since the Khelo India Centres are expected to be nurseries for sports talent, the progression of athletes to SAI Training Centres (STCs), National Centres of Excellence (NCoE's), Khelo India State Centres of Excellence (KISCE), State managed academies, private academies, participation at Khelo India Youth Games and other similar parameters would be utilised to analyse and measure performance of the KICs.



Application form for Past Champion Athletes

Personal Information				NSRS ID		See note below	
First Name				Last Name			
D.o.B				Gender		M	F
Category (Tick one)		SC	ST	OBC		Gen.	
Permanent Address							
State				District			
City				PIN Code			
Mobile No.				Email			
ID Type (any one)		Passport	Voter	Aadhar	ID No. :		
Education Details							
Highest general education level							
Name of course			Institution			Year	
Highest coaching qualification/certification							
Name of course			Institution			Year	
Coaching experience							
Organisation			Designation		Year from		Year to
Achievement as a Coach							
Name of the Player		Name of the Competition		Year of Participation		Result	
Career Achievements							
Sport		Event (if applicable)					
Top 3 sporting achievements							
#	Name of competition & Venue			Year		Final Position	
1							
2							
3							

Contd.



Proposed Khelo India Centre				
Address				
State		District		
City		PIN		
Ownership Type (Tick One)		Owned	Rented	
Details of available Sports Infrastructure & Equipment				
SN	Name of the Infrastructure	Type of Surface (Synthetic / Natural / Cinder)	Year of Installation	List of related Equipment
1				
2				
3				
Bank Details				
Name as per Bank Account		Account No.		
Bank Name		IFSC		
Declaration				
I hereby certify that the information provided above is true to the best of my knowledge and any discrepancy found during inspection/validation will be valid grounds for rejection.				
(Signature) _____				
Date - _____		Place - _____		

Note -

1. NSRS ID to be filled by past champion athlete/organisation after mandatory registration on NSRS @ <https://nsrs.kheloindia.gov.in/Login>
2. Wherever required, additional information may be shared on a separate document
3. All details to be filled in Block letters
4. Supporting documents mandatory for past champion athletes: sports achievements on the basis of which applying under the scheme, coaching experience, ID & address proofs and list of trainees.

[Handwritten Signature]
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Application form for Organisations

General Information					
Name of academy					
Name of the Owner/s / Centre In-charge					
Registration No.				NSRS ID	
Academy Type (Tick above)	Private	Government	Ownership Type	Owned	Rented
Address					
State		District			
City		PIN Code			
Mobile No.		Email			
Sports related details					
SN	Name of Sport	No. of trainees		Max. Strength	Event category (if applicable)
		Boys	Girls		
1					
2					
3					
Details of Existing Coaches'					
SN	Coach name	Sports Disciplines	Highest sporting achievement	NSRS ID	
1					
2					
3					
Details of available Sports Infrastructure & Equipment					
SN	Name of the Infrastructure	Type of Surface (Synthetic / Natural / Cinder)	Year of Installation	List of related Equipment	
1					
2					
Sports Achievements of the Academy					
SN	Name of the Player	Name of the Competition	Year of Participation	Result	
1					
2					

Contd.

Bank details

Name of the Account holder		Bank Name	
Account No.		IFSC Code	

Declaration

I hereby certify that the information provided above is true to the best of my knowledge and any discrepancy found during inspection/validation will be valid grounds for rejection.

It is also certified that the past champion athletes are engaged as coach/ mentor for training of young athletes

(Signature with official seal)

Name –

Designation –

Date - _____

Place - _____

Note –

1. NSRS ID to be filled by past champion athlete/organisation after mandatory registration on NSRS @ <https://nsrs.kheloindia.gov.in/Login>
2. Wherever required, additional information may be shared on a separate document
3. All details to be filled in Block letters
4. Supporting documents mandatory for organisations: sports achievements on the basis of which applying under the scheme; certificate of incorporation, ID & address proof of directors / owners and list of trainees



Consent Form for existing Extension Centres

General Information					
Name of centre					
Date of establishment as extension centre		Name of the Regional Centre under whose jurisdiction ext. centre falls			
Sports related information					
#	Sports Discipline	Strength			Name of the SAI coach, if posted
		Boys	Girls	Total	
1					
2					
3					

I. Declaration - Non-conversion

We hereby declare that our centre would like to continue functioning under the current SAI Extension Centre Scheme and **not convert to a Small Khelo India Centre**.

Name -

Date -

Designation -

Place -

Signature -

II. Declaration - Conversion

We hereby declare that our centre would like to **convert to a Small Khelo India Centre** and avail the benefits provided under the concerned sub-scheme.

Name -

Date -

Designation -

Place -

Signature -

Note - The duly signed undertaking shall be furnished on the letterhead by the head of the centre along with an official stamp and seal of the organisation

Counter signature of the Concerned Regional Head:



Annexure – II

Eligibility criteria for past champion Athletes

Order of preference	Individual sports	Team sports
1 st preference	Represented India at recognised international competition under recognised NSF/Association of respective sport	Represented India at recognised international competition under recognised NSF/Association of respective sport
2 nd preference	Medal winner at Senior National Past championship conducted by recognised NSF OR Medal winner at Khelo India Games	Part of medal winning team at Senior National past championship conducted by recognised NSF OR Part of medal winning team at Khelo India Games
3 rd preference	Medal winner at National AIU Past championship	Part of medal winning team at National AIU past championship
4 th preference	Represented State in Senior National Past Championships conducted by recognised NSF OR Participation in Khelo India Games	Represented State in Senior National Past Championships conducted by recognised NSF OR Participation in Khelo India Games

- Maximum age limit for applicants will be 40 years. However, relaxation may be accorded in deserving cases.

14 Identified Sports Disciplines for Excellence in Olympics

SN	Disciplines
i.	Archery
ii.	Athletics
iii.	Badminton
iv.	Boxing
v.	Cycling
vi.	Fencing
vii.	Hockey
viii.	Judo
ix.	Rowing
x.	Shooting
xi.	Swimming
xii.	Table Tennis
xiii.	Weightlifting
xiv.	Wrestling

** Football & Indigenous Games



Athlete Details Format

For Past Champion Athletes / Organisations to enter details of their trainees

SN	NSRS ID	Name of the Trainee	Gender	Date of Birth
1				
2				
3				
4				
So on and so forth				

1. NSRS ID to be filled by athlete after mandatory registration on NSRS @ <https://nsrs.kheloindia.gov.in/Login>

